



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. OA 522 of 2006

Applicant (s) Ch. V. R. K. Rao Respondent (s) Union of India & others

Advocate
for Applicant (s) M/s S. K. Das Advocate
for Respondent (s) S. Chawla

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>J. P. O. of No 5012 filed. For Registration on memo</p> <p><u>DR</u> Note in Scouting sheet may be seen. <u>DR</u> 4/7/06</p> <p>Registar 04.07.06</p> <p><u>DR</u> 4.7.06</p> <p>For Adonelson & Stay with jurisdiction Copy Sealed.</p> <p>1/7/06</p>	<p>REGISTER</p> <p><u>DR</u> <u>Registar</u></p> <p>order dated 05.07.2006</p> <p>By filing a memo the applicants counsel has sought to leave to withdraw the O.A. The O.A. is dismissed as withdrawn.</p> <p><u>DR</u> <u>Chairman</u></p> <p><u>DR</u> <u>Member (A)</u></p> <p>Borrow</p>